

1	2	3
24.	Jhansi	134.50
25.	Jalaun	147.84
26.	Lalitpur	188.25
27.	Banda	117.31
28.	Hamirpur	58.84
29.	Mahoba	35.20
30.	Allahabad	56.37
31.	Pratapgarh	179.24
32.	Fatehpur	77.04
33.	Sonbhadra	426.22
34.	Mirzapur	25.17
35.	Lucknow	121.67
36.	Unnao	121.31
37.	Sitapur	286.28
38.	Lakhimpur	233.14
39.	Raibareli	89.76
40.	Hardoi	43.00
41.	Sultanpur	272.99
42.	Faizabad	16.75
43.	Gonda	192.99
44.	Baharaich	234.80
45.	Barabanki	315.80
46.	Bhadoi	105.54
47.	Varanasi	16.75
48.	Gazipur	3.00
49.	Jaunpur	425.93
50.	Gorakhpur	-
51.	Maharajanj	117.66
52.	Mau	13.81
53.	Basti	-
54.	Ballia	107.26
55.	Sidharthnagar	111.01
56.	Deoria	109.70
57.	Azamgarh	112.55
58.	Uttarkashi	42.28
59.	Tihri	137.05
60.	Dehradun	38.36
61.	Almora	121.68
62.	Nainital	78.91
63.	Pithoragarh	99.81
64.	Pauri	153.66
65.	Chamoli	110.66
Grand Total		5657.86

Goods Traffic on Quilon-Madras Meter Gauge Line

2070. SHRI KODIKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have taken any decision to cancel goods- traffic on the Quilon-Madras Meter gauge line;

(b) if so, the reasons therefor;

(c) whether the Railway authorities have received any Memorandum from traders of this area for reconsidering the decisions; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) to (d). Do not arise.

Railway Over-bridges

2071. SHRI S. AJAY KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Railway Over-bridges sanctioned for construction during the last three years. State-wise;

(b) the number out of them constructed;

(c) the number of Railway Over-bridges under construction. State-wise; and

(d) the total estimated cost of construction of all the Railway Over-bridges?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) 32.

State	No. of Road over-bridge's sanctioned in last three years
Madhya Pradesh	2
Haryana	2
Tamil Nadu	1
Maharashtra	8
Bihar	1
Uttar Pradesh	5
Andhra Pradesh	5
Punjab	1
Nagaland	1
Karnataka	3
West Bengal	1
Gujarat	2
Total	32

(b) Nil.

(c) and (d). 89.

State-wise break-up is as under :

Andhra Pradesh	-	17
Bihar	-	3
Gujarat	-	5
Haryana	-	6
Karnataka	-	5
Kerala	-	1
Madhya Pradesh	-	16
Maharashtra	-	12
Nagaland	-	1
Orissa	-	3
Punjab	-	2
Rajasthan	-	2
Tamil Nadu	-	3
Uttar Pradesh	-	8
West Bengal	-	5
Total	=	89

The sanctioned cost of construction of 89 Road over/Under bridges is Rs.375 crores.

Allotment of Forest Land

2072. SHRI RAM SAGAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the forest land in Delhi had been allotted to private persons/industrial houses for afforestation on lease/agreement in the past;

(b) is so, the details thereof;

(c) whether those persons/industrial houses have constructed boundary walls around those lands;

(d) whether the same is permissible under the rules; and

(e) if not, the action taken or proposed to be taken by the Government to get the boundary walls removed forthwith or the terminate the lease/agreement?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (e) Information is being collected and will be placed on the Table of the House.

[Translation]

Rail Line from Barwadih to Chirimiri

2073. SHRI BRAJ MOHAN RAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work of laying rail line from Barwadih in Bihar to Chirimiri in Madhya Pradesh was commenced during the British regime;

(b) if so, the amount spent thereon by the Government so far;

(c) whether the rail line remains to be constructed from Barwadih to Bishrampur since the rail line between Bishrampur to Chirimiri has already been constructed;

(d) whether the Government propose to restart the construction of this closed rail line;

(e) if so, the time by which construction work is likely to be started; and

(f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes Sir. Details are not available.

(c) to (e). A traffic survey for restoration of this line has been sanctioned. Further consideration of the project will be possible once the survey report becomes available.

(f) Does not arise.

[English]

Kuriyarkutty Karappara Project

2074. SHRI N.N. KRISHNADAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have accorded Environmental and forestry clearance to Kuriyarkutty Karappara project of Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) and (c). Government of Kerala had submitted the modified Kuriyarkutty Karappara multipurpose project in October, 1990 for environmental clearance without incorporating the Environmental Management Plan. Partial information was submitted in November 1992. Additional information sought from the State Government in January 1993 is still awaited.

Similarly in respect of diversion of forest land under the forest (conservation) Act, 1980, certain clarifications pertaining to the command area of the project and on involvement of wildlife sanctuary area in the Project have been sought in April, 1996. The reply of the State Government is still awaited.

[Translation]

Facilities to Tourists visiting Shirdi

2075. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Ministry has provided some facilities to the tourists visiting International pilgrimage 'Shirdi' falling in Kopergaon Parliamentary Constituency;